

**THE NATIONAL COMPANY LAW TRIBUNAL  
COURT-I CHANDIGARH BENCH, CHANDIGARH**

**Item 46**

**IA No. 1869/23  
And  
CP(IB) No. 112/Chd/Hry/2021**

**Under Section 95, IBC 2016  
R 49 (2), NCLT**

**In the matter of:-**

Intec capital Ltd.

...Petitioner

Vs.

Swati Saini

...Respondent/Personal Guarantor

Due to paucity of time, the matter could not be taken up today, hence adjourned to 20.12.2023.

Sd/-  
**Court Officer**

November 6, 2023  
TNV